

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 104/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. *Prescient Wealth Management Pvt Ltd.*

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
33	<i>Madan Gupta & Sushila Chavhan</i>	<i>Advocate</i>	<i>(M) Gupta</i>

COMMON ORDER

CSP 103/230-232/NCLT/MB/MAH/2017

CSP 104/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, List this matter for hearing on 19.04.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)